

OFFICE OF THE DISTRICT & SESSIONS JUDGE(HQs):DELHI


ORDER

In order to ensure equal pendency of 10 years old cases, cases pending **(as per list attached)** mentioned in column No. 3 pending in the existing courts of Civil Judges, Central, Tis Hazari Court, Delhi mentioned in column No. 2 are hereby withdrawn and assigned to the court of Civil Judges mentioned in column No. 4, for disposal in accordance with law with immediate effect:-

(1)	(2)	(3)	(4)
Sl. No.	Name of the Transferor Court	Cases as per list attached	Name of the Transferee Court
1	Sh. Anshul Mehta CJ, Central District, THC, Delhi	Sl. No.:- 9,10,18,45,46,47,48,49,63,64,68, 69,70,75,81,92,106,107,110,111, 112,116,117,119,129	Ms. Renu Chaudhary, CJ, Central District, THC, Delhi
2	Sh. Rupinder Singh, CJ, Central District, THC, Delhi	Sl. No.:- 20,30,31,32,33,34,35,40,36,44, 46,47,49,50,56,67,72,91,92,101	Sh. Mayank Goel, CJ, Central District, THC, Delhi
3	Ms. Charu Asiwai, CJ, Central District, THC, Delhi	Sl. No.:- 3,4,5,6,7,20,21,22,23,24,55,61, 62,63,64,65,96,97,109,110	Ms. Neha Mittal, CJ, Central District, THC, Delhi

Besides the above cases mentioned in the list, if there is any connected matter(s) left over, the same be also sent to the transferee court along with the main case(s). The cases fixed for Order/Judgment and designated work shall not be transferred.

Ahlmad of the transferor court will send the case files/records/Proceedings immediately to the transferee court well before the next date of hearing fixed in the matter and the list of cases transferred be notified to the public on daily basis, so as to avoid any inconvenience to the public/litigants /lawyers.


(Talwant Singh)
District & Sessions Judge(HQs)
Delhi

No. 1175/45002-022

F.3(4) CJ/Gaz/2019

Dated, Delhi the 14 MAY 2019

Sub:-

Old Cases transfer order

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Senior Civil Judge, Central District, Tis Hazari Court, Delhi.
3. The Administrative Civil Judge, Central District, Tis Hazari Court, Delhi.
4. The concerned Judicial Officers.
5. The Sr. AOJ/AOJ, Filing Section & Administration Branch (I, II & III), Tis Hazari Court, Delhi.
6. PS/Reader to Ld. District & Sessions Judge(HQs), Tis Hazari Court, Delhi.
7. The Secretary, Delhi Bar Association, Tis Hazari Court, Delhi
8. The Website Committee (English/ Hindi) Tis Hazari Court, Delhi.
9. The PRO, Facilitation Center, Tis Hazari Court, Delhi.
10. The Incharge, R & I Branch, Central District, THC, Delhi for uploading on LAYERS.
11. Reader of the concerned courts are directed to display the item 'RBT' and 'Tfd.' on TFT